

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/ Jammu

Notification
Srinagar, the 28th June, 2016

SRO **204** .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District, Jammu:-

S.No	Name of the Officer S/Shri	Designation
1	S.Kamalpreet Singh	Naib Tehsildar, Jammu Khas
2	Rifat Ara	Naib Tehsildar, Bhalwal
3	Bansi Lal	Naib Tehsildar, Nagrota
4	Farooq Iqbal	Naib Tehsildar, Digiana
5	Bashir Ahmad	Naib Tehsildar, Bhau
6	Mohammad Haneef	Naib Tehsildar, Sidhra Bajalta
7	Saffir- ud- Din Malooq	Naib Tehsildar, Rakh Bhau (Gandhi Nagar)
8	Ram Lal	Naib Tehsildar, Mishriwala
09	Mohammad Mushtaq	Naib Tehsildar, R.S. Pura, Khas
10	Amit Upadya	Naib Tehsildar, Bishnah Khas
11	Puran Chand	Naib Tehsildar, Mandal
12	Rohit Sharma	Naib Tehsildar, Khour
13	Brij Kumar	Naib Tehsildar, Rajpura Pindi
14	Gharu Ram	Naib Tehsildar, Nazool Jammu
15	Shakti Singh	Naib Tehsildar(ARA), Jammu

By order of the Government of Jammu and Kashmir.

Sd/-
(Mohammad Ashraf Mir)
Commissioner/Secretary to Government,
Department of L, J&PA

NO:LD(P) 94/1-Jammu Dated: 28 -06- 2016

Copy to the:-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate, Jammu. This is with reference to his letter No.DMJ/PS/2016/293 dated 17-06-2016
4. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
5. SRO Section, Department of Law, Justice and PA (W.7. S.C).


(Ghulam Nabi Mir)

Deputy Legal Remembrancer,
Department of Law, Justice & PA
(F.A.Shah)

